

(c) whether DRDO is also considering to add a number of products in the list of possible export category: and

(d) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR) : (a) Defence Research and Development Organisation (DRDO) has developed SONARS for Indian Navy and transferred technology to Indian Industries for manufacture and supply to Indian Navy. M/s Bharat Electronics Limited (BEL) has exported three Hull Mounted SONARS to Myanmar based on the technology developed by DRDO.

(b) to (d) Number of countries have shown their initial interest to acquire DRDO developed SONAR systems. Some of the other DRDO developed products I systems, like RADARS, electronic warfare systems, AEW&C systems, bridging systems, missiles, torpedoes, decoys & fire control systems, etc. can be considered for export to our friendly countries.

Database of prosecution undertaken by courts-martial

464. SHRI AVINASH PANDE : Will the Minister of DEFENCE be pleased to state:

(a) whether Government maintains any database or courts-martial convened to prosecute and punish armed forces personnel found guilty of offences under the Army Act, 1950:

(b) if so, the number of prosecutions for offences committed under Section 64, sub-section (a) and (f) undertaken by courts-martial since 1990:

(c) the number of such prosecutions that resulted in conviction and the punishment awarded therein; and

(d) if not, the reasons for the failure of Government to maintain a record of offences committed by armed forces personnel and whether any measures are being taken to establish such a database?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR) : (a) Yes, Sir

(b) Nil

- (c) Nil
- (d) Does not arise.

Performances of Rastriya Military Schools and Sainik Schools

465. SHRI NARESH GUJRAL : Will the Minister of DEFENCE be pleased to state:

(a) the aims and objectives of Rashtriya Military Schools (RMSs) and Sainik Schools along with the criteria / guidelines laid down for opening of such new schools in various States;

(b) whether Government has reviewed the performance of these schools in terms of academic excellence and also for preparing students for the Defence Services; and

(c) if so, the details and the outcome thereof indicating the shortcomings which came to the notice and the steps taken or proposed to be taken by Government to address these shortcomings?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR) : (a) The aim of Rashtriya Military Schools (RMSs) is to impart quality education and to prepare the cadets to join the Defence Services. No Rashtriya Military School has been opened since 1962 after a decision was taken to open one Sainik School in each State. Hence, there are no laid down criteria / guidelines for opening of more Rashtriya Military Schools. The scheme to establish Sainik Schools was introduced in 1961 with the primary aim of preparing boys academically, physically and mentally for entry into the National Defence Academy. The main objectives of the scheme are to remove regional imbalance in the officer cadre of the defence services and bring public school education within the reach of the common man. Sainik Schools are established on receipt of a request from a State Government agreeing to provide land along with funds for the creation and maintenance of basic infrastructure, purchase of equipments and other facilities besides scholarships for the cadets belonging to the State.

(b) and (c) The review of the performance of Rashtriya Military Schools and Sainik Schools is an ongoing process which is done by Director General Military Training in case of RMSs and Inspecting Officer Sainik Schools Society in case of Sainik Schools by way